

**HIGH COURT OF UTTARAKHAND AT NAINITAL**  
**NOTIFICATION**

**No. 193/UHC/Admin.A /2020**

**Dated: July 17<sup>th</sup> , 2020**

The Ex-Cadre posts of Chief Public Relation Officer, Chief Protocol Officer and Public Relation Officer are ceased to exist, as provided in G.O. No. 326/XXXVI(1)/219-164/2008 Nyay Anubhag-1, Dehradun: Dated 22.11.2019.

**By order of the Court**

**Sd/-**  
**(Hira Singh Bonal)**  
**Registrar General**

**No. 3145/UHC/Admin.A /2020**

**Dated : July 17<sup>th</sup> ,2020**

**Copy forwarded for information and necessary action to:**

1. P.P.S. to Hon'ble the Chief Justice, for His Lordship kind perusal.
2. P.S. /P.A. to Hon'ble Judges of the Court, for His Lordship kind perusal.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. Joint Registrars of the Court.
6. All the Deputy Registrars of the Court.
7. C.F.O. of the Court.
8. Head B.S. / I/c Head P.S. of the Court.
9. Librarian of the Court with the direction that the above notification be incorporated in all the relevant books immediately.
10. Assistant Registrar (I.T.) of the Court with the direction to upload the Notification to the website.
11. All Assistant Registrars / Section Officers of the Court.
12. Management Officer / Protocol Officer of the Court.
13. Director, Printing & Stationery, Government Press, Roorkee, District Haridwar for publication of the notification in the next Gazette of the Uttarakhand.
14. Guard File.

**Assistant Registrar**  
**Admin.A**